

Statement of Immovable Property Return for the year 2015 (as on 01.01.2016)

Service: INDIAN CORPORATE LAW SERVICE

Name of Officer (in full): HARIHARA SAHOO

Designation: DEPUTY REGISTRAR OF COMPANIES

Date of Birth: 03-04-1968

Ministry/Department/Office: CORPORATE AFFAIRS / ROC GWALIOR

Grade Pay : 6600/-

Present pay: Rs. 76064.00 Gross Pay

Name of district sub-division, Taluk and Village in which property is situated.	Name and details of property – housing, lands and other buildings.	Cost of construction/ acquirement including land in case of house and year when purchased.	*Present Value	If not in own name state in whose name held and his/her relationship to the Government servant.	How acquired- whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date-of-acquisition and name with details of persons from whom acquired.	Annual income from the property.	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1. Dist - Khurda Mouza-Jaypur, Tahasil- Bhubaneswar, PS-Balianta, Odisha.	Land (0.50 decimal) Kissan Bagayat-II	Rs. 8,25,000/- (in April, 2014)	Rs. 12,00,000(approx..)	Mrs. Swarna Mayee Sahoo (wife)	Purchased from Achyuta Nanda Routray Mouza- Jaypur, Tahasil- Bhubaneswar, PS- Balianta, Odisha.	Nil	Nil
2. Dist - Khurda Mouza-Jaypur, Tahasil- Bhubaneswar, PS-Balianta, Odisha.	1670 Sq. ft. (Super built - up) Flat No. 121, 12 th Floor. Block-C, Utkal Heights at Pahal, Bhubaneswar(Odisha)	Rs. 53,69,350/- (in may, 2015)	Rs. 60,00,000(approx..)	40% Self 30% - Swarna Mayee Sahoo (wife) 30% - Rohit Kr. Sahoo (Son)	purchased from M/s. Utkal Realtors Pvt. Ltd., Viraytan, 4 th Floor, 777, Saheed nagar, Bhubaneswar 751007(Odisha)	Rs. 1,20,000(Rs. 20,000 p.m. for 6 months)	Loan from LICHFL, Bhubaneswar Odisha of Rs. 26,00,000
3. Dist - Cuttack Mouza-Khaira, Tahasil- Jagatpur, PS-Cuttack, Odisha.	1/3 inherited right over Land 0.082 decimal with building G+2 1580 sq. (Approx) House No. - 1015.	land purchased in the Year 1989 and House was constructed in 1994	Market Rate/Fair value not assessed.	Father - (Baridhar Sahoo)	Land and Building owned by my Father' - (Baridhar Sahoo)	Nil	Nil

Signature: _____

Date: _____

NOTES:

- *In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- **Includes short term lease also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, [now rule 18(1) of the CCS (Conduct) Rules, 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.
- The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.